Governments who will be actually collecting this fund, so that they could utilize that percentage in their own areas?

Oral Answers

Shri B. R. Bhagat: Yes. That is one of the methods to create incentive. The State Governments' share has been increased to two-thirds of the net collections made in the respective States and so all the State Governments are very eager to accelerate the drive.

Shri Gajendra Prasad Sinha: Last year there was a shortfall in the receipt under the small savings scheme. May I know whether the Government has ascertained the reasons for this? Is it a fact that the drought situation in some of the States has affected the collection of small savings?

The Minister of Commerce and Industry and Finance (Shri Morarii Desai): The reason was that the drive was not as effective as it should have been. There will always be some drought in one place or another in this huge country. So, that did not affect the collection.

श्री सिंहासन सिंह: क्या मरकार ने ऐसा भादेश निकाल रखा है कि एक व्यक्ति एक ही पोस्ट माफिस में म्रपना एकाउंट रख सकता है?

श्री अप्राप्त भगतः यह तो सुविधा के **जन्**सार होता है । जिसे जिस पोस्ट-धाफिस में सुविधाजनक मालुम पड़े वह उसं में हिसाब रख सकता है।

श्री सिहासन सिह : क्या एक पोस्ट भाफिस के अलावा जहां वह चाहे दो या तीन **कोस्ट** ग्राफिसों में ग्रपना हिसाब रख सकता **8** ?

श्री ब॰ रा॰ भगत : ऐसी कोई भी दरस्थास्त तो ग्रभी तक हम लोगों के पास भागी नहीं है। भगर भावेगी तो हम उस पर विचार कर सकते है कि यह व्यावहारिक होगाया नहीं।

Shri Tangamani: The hon, Deputy Minister has stated that the State Governments are intensifying their drive for small savings collection. May I know whether any complaints have been received from the population that coercion is being applied by the revenue authorities in collecting this?

Shri Morarji Desai: Not so far.

Mr. Speaker: Some amount of inducement can always be there.

Shri Tangamani: We should not go to the other extreme.

Shri Sadhan Gupta: Coercion is represented as inducement.

Mr. Speaker: Every hon, Member must help in getting some savings for the country. I may remind them that the Government of the day is the only agency for working in the larger interests of the country. Further, Government acts for the whole country. Therefore, every hon. Member will try to accelerate the pace to the best of his ability, except where a policy is involved where he has to fight.

## Doltabad Finds

\*1290. Shri Abdul Lateef: Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that in the Moza Doltabad, Tehsil Nagina of District Bijnor (U.P.), whenever some excavations are done, people find numerous remains of what appears to be buried city extending over a wide area; and
- (b) whether it is proposed to carry out an archaeological survey of this region in the near future?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimaii): (a) No. Sir.

(b) Yes, Sir. This region will be surveyed in due course.

श्री ग्रब्दुल लाफि : यहां पर खुदाई की गयी है या नहीं और अगर की गयी है तो किस के जरिये की गयी है?

डा० का० ला० श्रीमाली : वहां पर खुदाई नहीं हुई है।

श्री रबुनाथ सिंह : वहां का प्राचीन नाम क्या है ?

डा० का० ला० श्रीमाली : जहां तक मुझे माल्म है उसका श्रसली नाम तो मौजा दौलताबाद, तहसील नगीना है, प्राचीन तो . . . . . .

श्री रघुनाथ सिंह : प्राचीन नाम बत-लाइये ?

डा० का० ला० श्रीमाली : इसके लिए अगर माननीय सदस्य नोटिस दें तो उसकी खोज की जा सकती है।

श्री भक्त दर्शन : क्या इस सम्बन्ध में उत्तर प्रदेश की सरकार या बिजनौर के जिलाधीश महोदय से कोई पूछताछ की गयी है, और अगर की गयी है तो उन्होंने क्या सूचना दी है ?

डा० का० ला० श्रीमाली : किस के सम्बन्ध में ?

श्री भक्त दर्शन : दौलताबाद में जो खुदाई होने की ग्राशा की जाती है उसके सम्बन्ध में उत्तर प्रदेश सरकार से या बिज-नौर के जिलाधीश से कोई लिखापढ़ी की गयी है ?

डा॰ का॰ ला॰ श्रीमाली : इस तरह के सर्वे सारे हिन्दुस्तान में किये जाते है। लेकिन जैसा मैंने ग्रभी श्रापसे निवेदन किया इस जिले में ग्रभी तक कोई खुदाई ग्राकिया-लाजीकल डिपार्टमेंट की तरफ से नहीं की गयी है। लेकिन सर्वे किया जा रहा है भौर उत्तर प्रदेश में काफी सर्वे हो गया है और मुझे ग्राशा है कि शीघ ग्रौर ग्रौर जिलों में भी सर्वे किया जायेगा।

श्री अब्दुल लतीफ : क्या दौलता-बाद में कोई सर्वे हो रहा है ?

डा० का० ला० श्रीमाली : जा हां। में ने जैसा आपको बताया, उत्तर प्रदेश में काफी सर्वे हो गया है ! दिसम्बर १६५७ तक लगभग ३८३२ गांवों में जिला श्रलमोड़ा, फतेहपूर, सोतापूर, वाराणकी भें सर्वे हो चुका है ग्रोर दूसरो जगहों में सर्वे किया जा रहा है।

## Konarak Temple

\*1291. Shri Panigrahi: Will Minister of Education and Scientific Research be pleased to state whether it is a fact that the people are being denied the right to worship the Navagraha deities Konarak by the Department Archaeology?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): No,

Shri Panigrahi: May I know when these deities were taken over by Government? May I also know whether Government were aware of the existence of a local trust there? If so, what agreement was reached with the trustees?

Dr. K. L. Shrimali: I am not aware of any trust there. As far as I know, this Navagraha slab is in the control of the Archaeological Department. I want notice to say whether there is any trust there.

Shri Panigrahi: May I know whether Government are aware that a circular was sent by the Assistant Director of Archaeology, Eastern Circle, Calcutta, to the effect that these local people cannot approach the deities and offer flowers?

Dr. K. L. Shrimali: The general public is allowed to worship deities and there is no restriction. The only restriction is that visitors and devotees should not touch